

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-310/1993/1643/A

From :- Smt. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smt. Solina Begum,  
District & Sessions Judge,  
Naibari.

Dated Guwahati the 29<sup>th</sup> March, 2018.

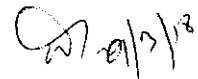
Sub: **Casual Leave and headquarter leave permission.**

Ref:- Your letter No. DJNB/700, dated 27.03.2018.

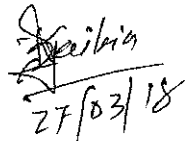
Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 28.03.2018 along with permission to leave headquarter from the evening of 27.03.2018 till the morning of 29.03.2018 has been granted/~~rejected~~.

Yours faithfully,



**JOINT REGISTRAR (VIGILANCE)**

  
27/03/18